

ITEM NO.10

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1341/2024

KESHARI SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

Crl.A. No. 2710-2711/2024 (II)

Date : 30-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Shubhangi Pandey, Adv.
Mr. Saday Mondol, Adv.
Ms. Parul Shukla, AOR

For Respondent(s)

Mr. Akshay Amritanshu, AOR
Mr. Samyak Jain, Adv.
Ms. Drishti Saraf, Adv.
Ms. Pragya Upadhyay, Adv.

Mr. Dharendra Kumar, Adv.
Mr. Sundeep Pandhi, Adv.
Mr. Devvrat, AOR
Mr. Neeraj Kumar Sharma, Adv.

Mr. Bhuwan Raj, AOR
Ms. Manju Savita, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Await original records from the High Court and Trial
Court. D.O. letter be issued.

List again on 22.10.2024.

SUJATA SINGH
Registrar

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